

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 378 OF 2017

Dated : 22nd August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

SKS Ispat and Power Ltd.

...Appellant(s)

Vs.

**Chhattisgarh State Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ashish Anand Barnard
Mr. Paramhans

Counsel for the Respondent(s) : Mr. Ritesh Khare
Mr. Rahul Adlakha for R-1

Mr. Apoorv Kurup
Ms. Nidhi Mittal for R-2

ORDER

List the matter for hearing on **24.10.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson